

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 339 OF 2017

Dated: 28th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Uttarakhand Power Corporation Ltd.

...Appellant(s)

Vs.

Uttarakhand Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Ms. Shikha Ohri
Mr. Hemant Singh
Mr. Matrugupta Mishra
Mr. Shourya Malhotra
Ms. Ankita Bafna

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Aanchal Arora for R.1

Mr. M.G. Ramachandran
Mr. Arun K. Sinha for R.2

ORDER

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on **12.07.2018.**

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**